

provision for spares and components have not been made available while chartering these DC-8 aircraft ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : The second runaway was made available immediately, the next morning. We do not operate this aircraft and this was used as a contingency and therefore a wet lease was also made. It is not possible to have spare parts for every single aircraft in the world. It will be uneconomical.

SHRI AJIT KUMAR SAHA : May I know the outcome of the probe/inquiry ordered by the Director General of Civil Aviation at Calcutta Airport ?

SHRI K.P. SINGH DEO : When the probe is complete, we will know the outcome.

[Translation]

“INSAT-B”

*229. SHRI M.L. JHIKRAM : Will the PRIME MINISTER be pleased to state :

(a) the year upto which INSAT-B will continue to function;

(b) the name of the satellite being developed to replace INSAT-B;

(c) whether the working capacity of INSAT-B is decreasing day-by-day;

(d) if so, the action being taken in this regard;

(e) whether it is a fact that Madhya Pradesh is not covered by the INSAT-B range and if so, the reasons therefor;

(f) whether any improvement in INSAT-B is possible to cover Madhya Pradesh also; and

(g) if so, the time by which this improvement is likely to be made ?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) From the viewpoint of the on-board propellant availability for station-keeping and altitude maintenance, the current End-of-Life (EOL) prediction for INSAT-IB satellite is the second half of 1984.

(b) Indigenous second-generation INSAT satellites called INSAT-II, will replace the foreign procured INSAT-I satellites.

(c) No, Sir.

(d) Does not arise.

(e) No, Sir. Madhya Pradesh is within the Primary coverage area of INSAT-IB.

(f) and (g). Do Not arise.

[Translation]

SHRI M.L. JHIKRAM : Sir, the hon. Minister has just now stated that End-of-Life prediction for INSAT-IB satellite is the second half of 1989 and thereafter another satellite called INSAT-II will replace it. I want to know the time by which that Satellite will be launched, will it be one or two month before the end of 1989 or thereafter. Besides, as you have said INSAT-II will be completely indigenous. Will the hon. Minister please state whether the new satellite INSAT-II will have a longer life span and will be more efficient than the present satellite INSAT-IB ?

SHRI SHIVRAJ V. PATIL : Sir, after INSAT-IB, we are going to launch INSAT-IC and it will be launched next-year. We want to launch INSAT-II in 1990 and thereafter another satellite is proposed to be launched by the end of that year. Thereafter, a third one is proposed to be launched after a gap of two to three years.

INSAT-II will be indigenous and will be launched from our own land. These satellites will be bigger and more efficient as compared to the present ones.

[English]

SHRI PRATAP BHANU SHARMA : Mr. Speaker, Sir, I would like to know from the hon. Minister about the utilisation targets of various design capabilities like Tele-communication, Meteorology, Television and Radio networking of Insat-IB as fixed by the Government of India at the time of its installation and what are the actual achievements as on today against these targets ?

(b) Whether Government have any plan to set up new Earth Station anywhere in Madhya Pradesh ?

SHRI SHIVRAJ V. PATIL : Sir, this will require a very long answer. The information is provided in this book, but will answer the questions which are put to me.

Tele-communication capability is designed to be established by 31st December, 1985. Earth station network—we have done 30 upto this time. Two way circuit loading facility, 3959 to be established by 31st of December, 1985. But upto this time, we have established 2108 which is more than what was expected to be done at this point of time. At this point of time, we were expected to establish 2068.

Then, Meteorological Secondary Data Utilisation Centres were expected to be set up. By this time, we should have established 18 we have done 20. In fact this is the target for the year.

Then, the number of Direct Data Collection Platform deployed upto this time is 78. This was the target fixed for this time. By the end of the year, we expect to establish 100 and we will be able to do that.

Then the Disaster Warning Receiver deployed upto this time are only 8 and we were expected to do 40, By the end of the year, we are expected to establish 100 and I am told that we are having all the facilities and equipments necessary to achieve the targets which is set for ourselves.

Then, the Television utilisation S-Band in both the bands. The T.V. Stations

which were expected to be established are 173 and we have established 166. By the end of the year we are expected to establish 180 Centres and we will be able to achieve that target.

Then comes Direct Reception Sets. We are expected to give 2000, by the end of the year. Upto this time, we have given 900. By this time we were expected to give 975.

Then, VHF Community T.V. sets. We were expected to give 2000, by the end of the year, we have given 403. By this time we were expected to give 498.

The Radio Networking—Five Channel Radio Stations which are served by the Insat-IB system are 87. We are expected to establish 90. I have given the targets to be achieved by the end of the year, the targets which were to be achieved by this time, and the actual targets which are achieved by us. I think we have done well, but I would like to say that some targets have been reduced.

THE PRIME MINISTER (SHRI RAJIV GANDHI) : Actually, the original targets were much longer. Some of the items were not to be done till 1987. But after this Government took over, we cut back all the targets, and said that full utilization must be there by December 1985; and we are hoping to achieve this by December, 1985. This is the revised, much shorter schedule that has been given.

(*Intrusions*)

PROF. MADHU DANDAVATE : The applauding is for reduction of targets.

[*Translation*]

SHRI MANKURAM SODI : Mr. Speaker, Sir, I want to know from the hon. Minister whether the Central Government propose to set up a T.V. Centre in Bastar district of Madhya Pradesh about which people have come to know through the press.

SHRI PRATAP BHANU SHARMA : Has it been set up anywhere in Madhya Pradesh ?

SHRI SHIVRAJ V. PATIL : Another T.V. station is being set up in Bijapur and it is likely to be completed by the end of next year. Different types of programmes are executed with the help of INSAT-IB. After the station has been set up with the help of INSAT-IB everything possible will be done. I would like to add here that it will be our endeavour to set up T.V. stations wherever possible, but we shall work according to our plan.

[English]

SHRI VIJAY N. PATIL : Is the Government thinking of hiring out the channels to the private parties also from INSAT ?

SHRI SHIVRAJ V. PATIL : The proposal is with the Government. It is under consideration.

**Steps to Improve Efficiency in
Administration**

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*230. **SHRI K. RAMAMURTHY :**

SHRI LAKSHMAN MALLICK :

Will the PRIME MINISTER be pleased to state :

(a) the details of modern management and streamlining administrative operations that have been introduced in the Central Government as per suggestions of the Prime Minister; and

(b) the details of leave encashment scheme for Central Government employees and the amended Leave Travel Concession scheme and such other schemes aimed at improving efficiency in various Government Departments ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) and (b). A statement is given below :

Statement

A full scale review of the administrative

organisation, procedures and practices has been initiated by the ministries. This review, *inter alia*, aims at decentralisation of the decision-making processes, delegation of powers, enforcement of accountability, simplification of rules and procedures and cutting out delays to make administration result-oriented and improvement in monitoring system. Management techniques like PERT/CPM, cost-benefit analysis, operations research, systems analysis, etc. are in vogue, where necessary.

(i) *Encashment of Leave :*

At present a Central Government employee who seeks voluntary retirement or is prematurely retired by the Government is entitled to encashment of earned leave at his credit subject to a limit of 180 days and also in respect of all the half pay leave at credit provided the total period for which encashment is allowed does not take him beyond the date of superannuation. Encashment of half pay leave is subject to deduction of pension and other pensionary benefits.

Central Government servants retiring on attaining the age of superannuation are also entitled to encashment of earned leave subject to a limit of 180 days.

(ii) *Leave Travel Concession Scheme :*

Under the Leave Travel Concession Scheme as amended with effect from 11-7-1985 full reimbursement of the railway fare has been allowed to Central Government employees for visiting their home towns in a block of 2 years. Group 'D' employees do not have to bear the cost of the rail fare for 160 kms. and other employees for 400 kms. as was the position under the earlier provisions of the Leave Travel Concession Scheme. Group 'D' employees having their homes within a distance of 160 kms. and other employees having their homes within a distance of 400 kms. from their headquarters will now be able to avail of the scheme to visit their home towns. Further, in view of the possibilities of misuse and difficulties in verifying the *bona fides* of individual claims, the provision relating to regulation of LTC claim when a Government servant undertakes the journey in a